

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 232
86/59/ND/2019

IN THE MATTER OF:

M/s. H.K. & Sons Pvt. Ltd

.....APPLICANT/PETITIONER

Vs

M/s. Niho Construction Ltd. & ors.

.....RESPONDENT

SECTION

U/s 59

Order delivered on 08.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Sumeet Kaul.

For the Respondent

:

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **17.07.2023.**

Sd/-
(Court Officer)